



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2014-15/367

DBR. AML.No. 9476/14.06.001/2014-15

December 26, 2014

The Chairpersons / CEOs of all Scheduled Commercial Banks/ Regional Rural Banks /Local Area Banks / All India Financial Institutions

Madam/Dear Sir,

Implementation of Section 51-A of UAPA, 1967- Updates of the UNSCR 1988(2011) Taliban Sanctions List

Please refer to our [circulars DBOD. AML. No. 1416 /14.06.001/2013-14 dated July 26, 2013](#) on the captioned subject, releasing 7th update of 2013 and [DBOD. AML No. 2472/14.06.001/2014-15 dated August 14, 2014](#) releasing 4th update of 2014 and [circular DBOD. AML. No. 6336 /14.06.001/2014-15 dated October 28, 2014](#), releasing 8th and 10th update of 2013 and 1st and 2nd update of 2014 regarding UNSCR “1988 Sanctions List”, i.e. list of Individuals and entities linked to Taliban.

2. Ministry of External Affairs (MEA), UNP Division has forwarded [9th update of 2013 dated October 18, 2013](#) and [3rd update of 2014 dated, May 16, 2014](#) regarding amendment to the entries in the Taliban sanction list. Links to the press releases is given below:

<http://www.un.org/press/en/2013/sc11151.doc.htm>

<http://www.un.org/press/en/2014/sc11400.doc.htm>

Press releases in which the relevant changes to the list are announced are posted on the Committee’s website at the following URL:

<http://www.un.org/sc/committees/1988/pressreleases.shtml>

A link to updated list of individuals and entities linked to Taliban incorporating all the above updates was circulated vide circular dated August 14, 2014 and the same is available at <http://www.un.org/sc/committees/1988/pdf/1988List.pdf>

बैंकिंग विनियमन विभाग, केंद्रीय कार्यालय, केंद्रीय कार्यालय भवन, 13वीं मंजिल, शहीद भगत सिंह मार्ग, मुंबई – 400 001

फोन: 022-22701203, फैक्स: 022-22701239, ई-मेल: cgmicdbr@rbi.org.in, वेबसाइट: www.rbi.org.in

Department of Banking Regulation, Central Office, Central Office Building, 13th Floor, Shahid Bhagat Singh Marg, Fort, Mumbai – 400 001

Phone : 022-22701203, Fax : 022-22701239, E-mail : cgmicdbr@rbi.org.in, Website : www.rbi.org.in

हिंदी आसान है, इसका प्रयोग बढ़ाएँ

"Caution: RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers."

3. Banks/All India Financial Institutions are required to update the list of individuals/entities as circulated by Reserve Bank and before opening any new account, it should be ensured that the name/s of the proposed customer does not appear in the list. Further, banks should scan all existing accounts to ensure that no account is held by or linked to any of the entities or individuals included in the list.

4. **Banks are advised to strictly follow the procedure laid down in the UAPA Order dated August 27, 2009 enclosed to our [circular DBOD.AML.BC. No. 44/14.01.001/2009-10 dated September 17, 2009](#) and ensure meticulous compliance to the Order issued by the Government.**

5. As far as freezing of funds, financial assets or economic resources or related services held in the form of bank accounts of the designated individuals/entities are concerned, action should be taken as detailed in paragraph 6 of the circular dated September 17, 2009, mentioned above.

Yours faithfully,

(Thomas Mathew)
General Manager
Encl.: as above